

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF MOTOR INDUSTRIES COMPANY LIMITED

(Regd. Office Address: Post Box No. 3, Hosur Road, Adugodi, Bangalore – 560 030, Karnataka, India)

This public announcement is in continuation of and shall be read along with the Public Announcement (the "PA") dated April 27, 2007, Addenda to the PA dated May 31, 2007, dated June 11, 2007 and dated June 27, 2007, and the Letter of Offer dated June 9, 2007 ("Letter of Offer") under the Securities and Exchange Board of India (Substantial acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ("SEBI (SAST) Regulations"), to the shareholders of Motor Industries Company Limited (the "Target Company"), by Robert Bosch GmbH (the "Acquirer"), to acquire upto 6,410,292 fully paid-up equity shares of Rs.10/- each, representing 20% equity share capital of the Target Company, at a price of Rs. 4,600 (Rs. Four Thousand and Six Hundred only) per fully paid up equity share, payable in cash. The terms used but not defined in this public announcement shall have the same meanings assigned to them in the PA and Addenda issued in continuation thereto, and the Letter of Offer. The details subsequent to the completion of the Offer are as under:

1. Name of the Target Company	Motor Industries Company Limited
2. Name of the Acquirer	Robert Bosch GmbH
3. Name of Manager to the Offer	Citigroup Global Markets India Private Limited
4. Name of the Registrar to the Offer, if any,	Intime Spectrum Registry Limited
5. Offer Details	
a. Date of opening of the Offer:	June 20, 2007
b. Date of closure of the Offer:	July 9, 2007

S.No.	Item	Proposed in the Letter of Offer		Revised as per Public Announcement dated May 31, 2007		Actual	
1.	Offer Price	Rs. 4,000 per share		Rs. 4,600		Rs. 4,600 per share	
2.	Shareholding of acquirer (No. & %) before MOU/PA	19,406,260 (60.55%)		19,406,260 (60.55%)		19,406,260 (60.55%)	
3.	Shares to be acquired by way of MOU or market purchases (No. & %)	N.A.		N.A.		N.A.	
4.	Shares acquired in the open offer (No. & %)	6,410,292 (20.00%)		6,410,292 (20.00%)		2,943,160 (9.18%)	
5.	Size of the open offer (No. of the shares multiplied by offer price per share)	Rs. 25,641,168,000		Rs. 29,487,343,200		Rs. 13,538,536,000	
6.	Shares acquired after PA but 7 working days prior to closure date, if any (No. & %)	NA		NA		NA	
7.	Post Offer share holding of acquirer (No. & %) (2+3+4+6)	25,816,552 (80.55%)		25,816,552 (80.55%)		22,349,420 (69.73%)	
8.	Pre & Post offer shareholding of Public (No. & %)	Pre offer 12,645,200 (39.45%)	Post offer 6,234,908 (19.45%)	Pre offer 12,645,200 (39.45%)	Post offer 6,234,908 (19.45%)	Pre offer 12,645,200 (39.45%)	Post offer 9,702,040 (30.27%)

6. Details of the Acquisition

7. Status of the escrow account, whether released or not	All the funds in the escrow account as also the guarantee provided would be released shortly to the Acquirer.
8. Payment of interest, if any, to the shareholders along with the details thereof.	N.A.
9. Status of investor complaints received, if any.	1 complaint received which has been responded to.

The last date for intimating acceptance/rejection under the Offer and dispatch of consideration to the shareholders of the Target Company who had validly tendered their under the Offer was Tuesday, July 24, 2007. Payments to such shareholders have been dispatched by Tuesday, July 24, 2007.

The Acquirer and the board of directors of the Acquirer accept full responsibility for the information contained in this announcement. The Acquirer shall be responsible for fulfillment of his obligations under the SEBI (SAST) Regulations

This Public Announcement will be available on the SEBI website at <http://www.sebi.gov.in>

Issued on behalf of the Acquirer by:

MANAGER TO THE OFFER	REGISTRAR TO THE OFFER
 Citigroup Global Markets India Private Limited Bakhtawar 12th Floor, Nariman Point, Mumbai 400 021 Tel No: +91 22 6631 9840 Fax No: +91 22 6646 6056 Email: mil.openoffer@citigroup.com Contact Person: Mr. Amulya Goyal	 INTIME SPECTRUM REGISTRY LIMITED Crisp. Clear. Connected Intime Spectrum Registry Limited C-13 Pannalal Silk Mills Compound, L.B.S. Marg, Bhandup (West), Mumbai - 400 078, India. Tel.: +91 22 2596 0320 (9 lines) Fax: +91 22 2596 0329 Email: mil.openoffer@intimespectrum.com Contact Person: Mr. Sachin Achar

Place : Mumbai
Date : August 14, 2007